

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 29th January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 218 of 2012 &
I.A. No. 360 of 2012**

In the matter of

**M/s. Balasore Alloys Ltd. ... Appellant(s)
Versus
Odisha Electricity Regulatory
Commission & Ors.Respondent(s)**

**Counsel for the Appellant(s) : Mr. Somreshwar Mahanty, Sr. Adv.
Mr. Anup Kumar
Counsel for the Respondent(s): Mr. B.K. Nayak
Mr. Rutwik Panda for R.1
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza for R.3**

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Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza for R.2**

ORDER

The learned counsel for the Appellant is filing Rejoinder to the reply filed by the Respondent No.2. The learned counsel for the Commission is filing the reply today after serving copy on the other side.

Post the matter for hearing on **22.02.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs